

(b) The information is being collected and will be laid on the table of the Sabha.

Water Supply Scheme in U.P. with World Bank Assistance

1357. DR. P.R. GANGWAR: Will the PRIME MINISTER be pleased to state:

(a) whether the Government of Uttar Pradesh has sought assistance from the World Bank for water supply projects in the State;

(b) if so, the details thereof; and

(c) the steps taken or proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL): (a) The Government of Uttar Pradesh has not finalised the preliminary project report for seeking assistance from the World Bank for Water Supply Projects in the State.

(b) and (c). Do not arise.

Redressal of Complaints regarding Essential Commodities

1358. SHRI RAM NARAIN BERWA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to set up an organisation on the pattern of Lok Adalats to deal with the petitions and complaints pertaining to distribution of essential commodities; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES CONSUMER AFFAIRS AND PUBLIC DISTRI-

BUTION (SHRI KAMALUDDIN AHMED): (a) and (b). No, Sir. the administration of Public Distribution System (PDS) is the responsibility of State Government and UT Administrations including redressal of grievances of consumers. The Central Government has advised the State Governments and UT Administrations to set up Vigilance Committees at FPS level/village level by involving consumers, particularly women, voluntary and consumer Organisations to monitor the distribution of PDS commodities to the consumers. Many State Governments and UT Administrations have set up Vigilance Committees at various levels.

[English]

Criteria for Declaring a City as 'Magnet City'

1359. SHRI ANNAJOSHI:
SHRIMATI RITA VERMA:
SHRI DATTATRAYA
BANDARU:
SHRIMATI DIPIKA H.
TOPIWALA:
SHRI CHETAN P.S.
CHAUHAN:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the names of 'Magnet Cities' in Uttar Pradesh, Rajasthan, Maharashtra, Bihar, Gujarat and Andhra Pradesh; and

(b) the criteria for declaring a city as 'magnet city'?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Government India have not declared any city as 'Magnet City'.

(b) Does not arise.